

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BQ PADMAVATHY FINANCE ACADEMY PRIVATE LIMITED

1.	Name of Corporate Person	BQ Padmavathy Finance Academy Private Limited
2.	Date of Incorporation of Corporate Person	08/04/2013
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U74999MH2013PTC241792
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Trade World, 'D' Wing, 4 th Floor, Kamla Mills Comp Senapati Bapat Marg, Lower Parel, Mumbai 400013, Maharashtra, India
6.	Liquidation Commencement Date of Corporate Person	21/09/2020
7.	Name, Address, Email Address, Telephone Number and The Registration Number Of The Liquidator	Mr. Asish Narayan Address: 11A/504, Springleaf, Lokhandwala, kandivali (East), Mumbai -400101 Email ID: cs.asish@gmail.com 022-40111489/ 9920299049 Registration Number- IBBI/IPA-002/IP-N00444/2017-18/11274
8.	Last Date for Submission of Claims	21 st October, 2020

Notice is hereby given that BQ Padmavathy Finance Academy Private Limited has commenced voluntary liquidation on 21st September, 2020.

The stakeholders of BQ Padmavathy Finance Academy Private Limited are hereby called upon to submit a proof of their claims, on or before 21st October, 2020, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only.

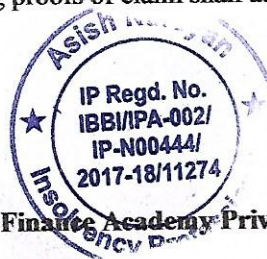
All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Asish Narayan

Liquidator of BQ Padmavathy Finance Academy Private Limited



Date: 22/09/2020

Place : Mumbai